

भारत सरकार/GOVERNMENT OF INDIA
रेल मंत्रालय/MINISTRY OF RAILWAYS
(रेलवे बोर्ड/RAILWAY BOARD)
(3rd floor, Supreme Court Metro Station Building)

सं.No.2020/H-1/7/1

नई दिल्ली, New Delhi, दिनांक dated 17.03.2020

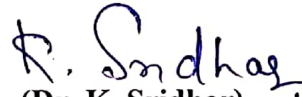
To
The General Managers,
All Indian Railways.

Sub: Delegation of power of the Disaster Management Act, 2005.

Ref: Joint Secretary, Ministry of Home Affairs (Disaster Management Division)'s order no. dated 11.03.2020 (copy enclosed).

In reference to Joint Secretary, Ministry of Home Affairs (Disaster Management Division)'s order cited above, it is intimated that one Additional Divisional Rail Manager/Railway Divisions are to be nominated as Nodal Officer to enhance the preparedness and containment of Novel Coronavirus (COVID-19) and other ancillary matters connected thereto in Indian Railways.

This has the approval of Board Member (MS).

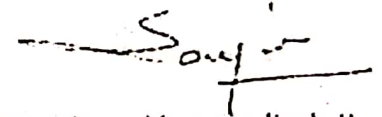

(Dr. K. Sridhar)
Executive Director/Health (G) 17/3/2020
Railway Board.

Government of India
Ministry of Home Affairs
(Disaster Management Division)

3rd Floor, NDCC-II Building,
Jai Singh Road, New Delhi-110001
Dated 11th March, 2020

ORDER

In exercise of the powers conferred under Section 69 of the Disaster Management Act, 2005, Union Home Secretary being Chairman of the National Executive Committee (NEC) hereby delegates its power under clauses (i) and (l) of sub-section (2) of Section 10 of the Disaster Management Act, 2005 to Secretary, Ministry of Health and Family Welfare, Government of India to enhance the preparedness and containment of novel Coronavirus (COVID-19) and the other ancillary matters connected thereto. This order shall be deemed to have come into effect from 17th January, 2020.



(Sanjeev Kumar Jindal)

Joint Secretary to the Government of India

Tele 011- 23438096

To,

The Secretary, Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi.

Copy to:

- i. All members of NEC
- ii. PPS to HS.MHA